

Statement

Railway	No. of employees dismissed/removed from service or whose services were terminated	No. Re-instated on appeal		No. of employees who suffered break in service	No. of employees whose break in service has been condoned	No. of employees suspended	No. of employees whose suspension has been revoked	
		Perma- nent	Tempo- rary					
1	2	3	4	5	6	7	8	9
Central	457	1,244	288	1,239	65,602	52,655	984	876
Eastern	2,512	336	1,972	288	115,868	110,227	1,196	1,071
Northern	1,018	371	894	343	38,453	30,187	1,028	1,198
North Eastern	683	143	559	135	17,506	11,602	849	770
Northeast Frontier	2,603	733	2,248	89	65,000	17,169	97	88
Southern	467	544	369	53	65,115	51,201	294	266
South Central	579	1	511	..	43,748	39,619
South Eastern	1,431	677	956	528	78,868	49,179	1,935	1,789
Eastern	1,436	2,071	1,237	2,035	72,581	60,714	3,431	3,421

Foreign Drug Firms not lifting Stocks from S. T. C.

*5. SHRI Y. ESWARA REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether the foreign drug companies in the country are deliberately not lifting the stocks from S.T.C. thereby aiming at getting concessions; and

(b) if so, the broad outlines thereof and Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH): (a) and (b). S.T.C. have reported slow lifting by the actual users on account of financial difficul-

ties. The problem arising out of the credit squeeze was discussed with the representatives of the drug industry at a meeting which was also attended by the representatives of the Department of Banking, Department of Revenue and Insurance, D.G.T.D. Drugs Controller (India), STC and IDPL. It was clarified that necessary credit to a company can be given by the Bank if its present credit utilisation and the justification for such credit was adequately explained.

Proficiency Examinations for Wireless Operators (Southern Railway)

*8. SHRI MOHAMMAD ISMAIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Lower and Higher Proficiency Examinations for Wireless

Operators (South Railways) were not conducted during the last three years;

(b) if so, the reasons therefor; and

(c) when are the examinations likely to be held?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) and (b). No Sir, Lower and Higher Proficiency Examinations were held during February and March, 1972, respectively. Since then no Examinations were held as adequate number of qualified staff are available.

(c) The next Lower Proficiency Examination has been fixed for 20-2-75. The Higher Proficiency Examination will also be held shortly thereafter.

Cancellation of Trains in Bihar due to Coal Shortage during 1974

*9. SHRI M. S. PURTY:

SHRI N. E. HORO:

Will the Minister of RAILWAYS be pleased to state:

(a) whether some trains have been cancelled in the State of Bihar due to the shortage of coal during 1974; and

(b) if so, the particulars of such trains and when they are likely to run again?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD SHAFI QURESHI):

(a) Yes, Sir.

(b) Of the passenger trains serving Bihar State, only 24 pairs remain cancelled at present due to shortage of coal. Particulars of these trains are given below. However, with the increase in production of steam coal lately and anticipated improvement in coal for Railways Zonal Railways have been advised to progressively restore required train services.

Train No.	Section
337 Up/334 Dn	Siwan—Chupra
341 Up/322 Dn	Samastipur—Jayanagar

325 Up/328 Dn	Samastipur—Jayar agar
329 Up/330 Dn	Jayanagar—Nirmali
332 Dn/333 Up	Nirmali—Samastipur
337 Up/338 Dn	Samastipur—Nirmali
346 Up/347 Dn	Samastipur—Darbhanga
351 Up/360 Dn	Raxaul—Saganli
361 Up/362 Dn	Narkatiganj—Bigha
369 Up/370 Dn	Gaunha—Narkatiganj
380 Up/381 Dn	Sahebpur Kamal—Morghyrat
387 Up/39c Dn	Thanabihpur—Bhagalpur
419 Up/420 Dn	Saharsa—Bchariganj
429 Up/436 Dn	Darbhanga—Narkatiganj
331 Up/432 Dn	Do.
457 Up/458 Dn	Samastipur—Darbhanga
463 Up/464 Dn	Sonpur—Chupra
483 Up/484 Dn	Muzaffarpur—Bagaha
489 Up/490 Dn	Muzaffarpur—Narkatiganj
503 Up/504 Dn	Ka'ihar—Barauni Jn.
451 Up/452 Dn	Muzaffarpur—Samastipur
443 Up/444 Dn	Muzaffarpur—Samastipur
505 Up/506 Dn	Sonpur—Barauni Jn.
44c Up/454 Dn	Kharagpur—Tata

Legal Aid to the Poor

*10. SHRI S. M. SIDDAYYA: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether any legal aid to the poor has since been provided; and

(b) if so, the main features thereof?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) and (b). Yes, Sir.